THE MINISTER OF FINANCE (SHRI P. CHIDAMBARAM): I beg to move for leave to introduce a Bill further to amend the Income Tax Act, 1961 and the Finance Act, 2005.

...(Interruptions)

MR. SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Income Tax Act, 1961 and the Finance Act, 2005."

The motion was adopted.

...(Interruptions)

SHRI P. CHIDAMBARAM: Sir, I introduce the Bill.

...(Interruptions)

Title: Introduction of the Taxation laws (second amendment) Bill, 2005.